

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4318**  
ANSWERED ON 29/03/2022

**PMAY IN UTTAR PRADESH**

4318. SHRI DHARMENDRA KASHYAP:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of Pradhan Mantri Awas Yojana (PMAY) approved by Government for Uttar Pradesh from 2018-19 to 2021-22 and the amount of funds provided to the State for this yojana, year-wise;
- (b) the number of beneficiaries whose first, second, third and fourth installments have not been paid till date during the said period; and
- (c) the number of houses completed and those remained incomplete during the said period?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)

(a) to (c) Under **Pradhan Mantri Awaas Yojana- Gramin (PMAY-G)**, the number of houses allocated, houses sanctioned to the beneficiaries by the State, houses completed and Central share of funds released from financial year 2018-19 to 2021-22 (as on 25.03.2022) to the State of Uttar Pradesh by this Ministry is given below:

Houses allocated (units in Nos.)	Houses Sanctioned to the beneficiaries (units in Nos.)	Houses completed (units in Nos.)	Central share of funds released (Rs.in crore)
16,48,187	16,43,042	15,44,720	12,479.40

Uttar Pradesh State releases the PMAY-G assistance to the beneficiaries in 3 installments only. The details of number of beneficiaries whose first, second, and third instalments have been released till 25.03.2022 in the State of Uttar Pradesh is as follows:

Targets allocated by the Ministry	Houses sanctioned by the State	First instalment released by the state	Second instalment released by the state	Third instalment released by the state
26,15,951	26,09,832	26,00,769	25,69,559	24,68,418

The details of houses sanctioned, completed along with Central Assistance approved and released for the State of Uttar Pradesh from 2018-19 to 2021-22 under **Pradhan Mantri Awas Yojana-Urban (PMAY-U)** are given at **Annexure**. Further, out of 14.73 lakh houses sanctioned during 2018-19 to 2021-22, first, second and third instalments of Central Assistance have been released to 11.44 lakh, 10.32 lakh and 1.23 lakh beneficiaries respectively.

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**Annexure****STATEMENT IN REPLY TO PART (a) to (c) OF LOK SABHA UNSTARRED QUESTION NO. 4318 TO BE ANSWERED ON 29.03.2022 REGARDING PMAY IN UTTAR PRADESH**

Details of houses sanctioned, completed, Central Assistance released from 2018-19 to 2021-22 for the State of Uttar Pradesh under **PMAY-U**

<b>FY</b>	<b>Details of Houses</b>		<b>Central Assistance</b>
	<b>Sanctioned (Nos.)</b>	<b>Completed (Nos.)</b>	<b>Released (₹ in crore)</b>
2018-19	7,16,490	4,61,047	7,871.79
2019-20	3,60,969	2,05,736	4,516.12
2020-21	2,59,165	1,02,935	1,515.60
2021-22	1,36,813	16,244	396.68
<b>Total</b>	<b>14,73,437</b>	<b>7,85,962</b>	<b>14,300.19</b>

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